

**BEFORE
THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff from DOCO to 31.03.2014 for Sipat-LILO Point (at Dharamjaigarh) portion of 765KV S/C Ranchi-Sipat TL along with associated bays at Sipat end under Common Scheme for 765 kV Pooling Stations and Network for NR , Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Western Region for tariff block 2009-14 period.

PETITIONER

Power Grid Corporation of India Ltd. (Govt. of India undertaking)

Registered office: B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016

Corporate office: "Saudamini", Plot no.2, Sector-29, Gurgaon -122 001. (Haryana)

Power Grid Corporation of India Ltd., the petitioner in the matter, is filing petition under Regulation-86 for approval of transmission tariff for the above said assets for tariff block 2009-14 period.

In terms of Regulation 3(2) of the Central Electricity Regulatory Commission (Procedure for making of application for determination of tariff, publication of the application and other related matters) Regulations, 2004, copy of complete tariff application is hereby served to the respondents (beneficiaries of **Western Region**), for information and necessary action in the matter.

The tariff application is hereby served through the nodal officers of the respondents for CERC matters, on the addresses as mentioned below:

ADDRESSES OF NODAL OFFICERS

1. MADHYA PRADESH POWER TRADING COMPANY LTD.

SHAKTI BHAWAN, RAMPUR

JABALPUR - 482 008

REPRESENTED BY ITS MD

2. MADHYAPRADESH AUDYOGIK KENDRA

VIKAS NIGAM (INDORE) LTD.

3/54, PRESS COMPLEX, AGRA-BOMBAY ROAD,

INDORE-452 008

3. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD.

PRAKASHGAD, 4TH FLOOR

ANDHIERI (EAST), MUMBAI - 400 052

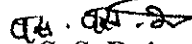
REPRESENTED BY ITS MD



4. GUJARAT URJA VIKAS NIGAM LTD.
SARDAR PATEL VIDYUT BHAWAN,
RACE COURSE ROAD
VADODARA - 390 007
REPRESENTED BY ITS CHAIRMAN
5. ELECTRICITY DEPARTMENT
GOVT. OF GOA
VIDYUT BHAWAN, PANAJI,
NEAR MANDVI HOTEL, GOA - 403 001
• REPRESENTED BY ITS CHIEF ENGINEER (ELECTRICAL)
6. ELECTRICITY DEPARTMENT
ADMINISTRATION OF DAMAN & DIU
DAMAN - 396 210
REPRESENTED BY ITS SECRETARY (FIN.)
7. ELECTRICITY DEPARTMENT.
ADMINISTRATION OF DADRA NAGAR HAVELI
U.T., SILVASSA - 396 230
REPRESENTED BY ITS SECRETARY (FIN.)
8. CHHATTISGARH STATE ELECTRICITY BOARD
P.O.SUNDER NAGAR, DANGANIA, RAIPUR
CHHATISGAARH-492013
REPRESENTED BY ITS CHAIRMAN

Kindly acknowledge the receipt.

PETITIONER
POWER GRID CORPORATION OF INDIA LTD.
REPRESENTED BY


S. S. Raju

GURGAON
DATED: 18.11.2013

Dy. GENERAL MANAGER (COMMERCIAL)



**BEFORE
THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

PETITION FOR

Approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff from DOCO to 31.03.2014 for Sipat-LILO Point (at Dharamjaigarh) portion of 765KV S/C Ranch-Sipat TL along with associated bays at Sipat end under Common Scheme for 765 kV Pooling Stations and Network for NR , Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Western Region for tariff block 2009-14 period.

PETITION NO. :

TARIFF BLOCK: 2009 - 2014

POWER GRID CORPORATION OF INDIA LTD.

REGISTERED OFFICE

**B-9, QUTAB INSTITUTIONAL AREA, KATWARIA SARAI,
NEW DELHI - 110 016**

CORPORATE CENTRE

**“SAUDAMINI”, PLOT NO-2, SECTOR-29,
GURGAON-122 001 (HARYANA)
EPABX: 0124-2571 700 TO 719, FAX: 0124-2571989**

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**BEFORE
THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

PETITION NO.:

IN THE MATTER OF:

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IN THE MATTER OF:

Power Grid Corporation of India Ltd.

---PETITIONER

Registered office: B-9, Qutab Institutional Area,
Katwaria Sarai, New Delhi 110 016 and

Corporate office: "Saudamini", Plot no.2,
Sector-29, Gurgaon -122 001. (Haryana)

Madhya Pradesh Power Trading Company Ltd.

----- RESPONDENTS

Shati Bhawan, Rampur

Jabalpur - 482 008

Represented By Its MD

And Others

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**FILED BY
POWER GRID CORPORATION OF INDIA LTD.**

**REPRESENTED BY S.S.RAJU
DY. GENERAL MANAGER (COMMERCIAL)**

GURGAON

DATED: 12.11.2013

**BEFORE
THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

PETITION NO.:

IN THE MATTER OF:

Approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff from DOCO to 31.03.2014 for Sipat-LILO Point (at Dharamjaigarh) portion of 765KV S/C Ranchi-Sipat TL along with associated bays at Sipat end under Common Scheme for 765 kV Pooling Stations and Network for NR , Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Western Region for tariff block 2009-14 period.

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Registered office: B-9, Qutab Institutional Area,

Katwaria Sarai, New Delhi 110 016 and

Corporate office: "Saudamini", Plot no.2,

Sector-29, Gurgaon -122 001. (Haryana)

Madhya Pradesh Power Trading Company Ltd.

----- RESPONDENTS

Shati Bhawan, Rampur

Jabalpur - 482 008

Represented By Its MD

And Others

To

The Secretary

Central Electricity Regulatory Commission

New Delhi. 110 001

Sir,

The application filed under Regulation 86 of CERC (Conduct of Business) Regulation, 1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission tariff from anticipated DOCO to 31.03.2014 may please be registered.

PETITIONER

POWER GRID CORPORATION OF INDIA LTD.

REPRESENTED BY S.S.RAJU

DY. GENERAL MANAGER (COMMERCIAL)

GURGAON

DATED: 12.11.2013



**BEFORE
THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**FILE NO:.....
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Registered office: B-9, Qutab Institutional Area,
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Sector-29, Gurgaon -122 001. (Haryana)

---PETITIONER

Madhya Pradesh Power Trading Company Ltd.
Shati Bhawan, Rampur
Jabalpur - 482 008
Represented By Its MD

----- RESPONDENTS

And Others

MEMO OF PARTIES

POWER GRID CORPORATION OF INDIA LTD.
VERSUS

---PETITIONER

VERSUS

1. MADHYA PRADESH POWER TRADING COMPANY LTD.
SHAKTI BHAWAN, RAMPUR
JABALPUR - 482 008
REPRESENTED BY ITS MD
2. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD.
5TH FLOOR, PRAKASHGAD,
BANDRA(EAST), MUMBAI - 400 051
REPRESENTED BY ITS CHIEF ENGINEER (POWER PURCHASE CELL)
3. GUJARAT URJA VIKAS NIGAM LTD.
SARDAR PATEL VIDYUT BHAWAN,
RACE COURSE ROAD
VADODARA - 390 007
REPRESENTED BY ITS CHAIRMAN



[Signature]

4. ELECTRICITY DEPARTMENT
GOVT. OF GOA
VIDYUT BHAWAN, PANAJI,
NER MANDVI HOTEL, GOA - 403 001
REPRESENTED BY ITS CHIEF ENGINEER (ELECTRICAL)
5. ELECTRICITY DEPARTMENT
ADMINISTRATION OF DAMAN & DIU
DAMAN - 396 210
REPRESENTED BY ITS SECRETARY (FIN.)
6. ELECTRICITY DEPARTMENT
ADMINISTRATION OF DADRA NAGAR HAVELI
U.T., SILVASSA - 396 230
REPRESENTED BY ITS SECRETARY (FIN.)
7. CHHATTISGARH STATE ELECTRICITY BOARD
P.O.SUNDER NAGAR, DANGANIA, RAIPUR
CHHATISGAARH-492013
REPRESENTED BY ITS CHAIRMAN
8. MADHYAPRADESH AUDYOGIK KENDRA
VIKAS NIGAM (INDORE) LTD.
3/54, PRESS COMPLEX, AGRA-BOMBAY ROAD,
INDORE-452 008

---RESPONDENTS

PETITIONER
POWER GRID CORPORATION OF INDIA LTD.

Handwritten signature

REPRESENTED BY S.S.RAJU
DY. GENERAL MANAGER (COMMERCIAL)

GURGAON
DATED: 12.11.2013

